

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
10-05-2024 AT 10:30 AM**

**CP(IB)No. 339/10/HDB/2021
AND
IA (IBC) 1000/2024 in CP(IB)No. 339/10/HDB/2021
u/s. 10 of IBC, 2016**

IN THE MATTER OF:

M/s. Myind Med Tech Innovations Pvt Ltd

...Petitioner

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1000/2024

Learned Counsel Mr Sachin Sharma, for the counsel on record Mr Y Suryanarayana, for applicant present physically.

Mr Anjaneyulu S, Resolution Professional present through Video Conference.

This is an application seeking for extension of time by 416 days on the ground mentioned therein. Having perused the record we are of the view that the COC be heard in this matter.

Let the Resolution Professional and the Registry issue notice to the members of the COC i.e., Employees State Insurance Corporation (ESIC), H.No. 5-9-23, Hillfort road, Adarshnagar, Hyderabad -500063 and Employee Prudent Fund Organisation (EPFO), H. No. 3-4-763, Bhavisha Nidhi Bhawan, Barkathpura Chaman, Hyderabad – 500027, for appearance on 21.06.2024. Call on 21.06.2024.

**SD/-
MEMBER (T)**

**SD/-
MEMBER (J)**